

BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER
FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice
Department of Legal Affairs
Room No. 406-B 'A' Wing
Shastri Bhawan, New Delhi – 110001

Appeal No. 23(52)/2012 – IC

IN THE MATTER OF:

Shri K.N.Dua,
1-B-71, NIT One
Faridabad- 121001
(Haryana)

Versus

Appellant

Central Public Information Officer
Ministry of Law & Justice
Department of Legal Affairs
Shastri Bhawan, New Delhi

Respondent

Date of Hearing : 31.05.2012

Present :

1. None for the Appellant.
2. Shri Nirmal Singh, Director & CIPD alongwith Shri Jagdish Kumar, Section Officer, Implementation Cell Deptt. of Legal Affairs, Ministry of Law & Justice.

ORDER

1. During the hearing it revealed that the Department of Justice has forwarded their reply to the Appellant vide their letter dated 4.5.2012 as regard the information for his original application dated 8.11.2011 regarding "after how many days or months a man is legally entitled to approach the Courts (High Court/Supreme Court) after the receipts of full and final letter from any office so that they may not be delay in approaching the Courts".
2. I have been informed that this is an advice matter and does not covered under Section - 2(f) of the RTI Act, 2005. The Appellant is required to engage some advocate to seek the advice on the basis of merits of the case.
3. Appeal is dismissed.

2.

4. File consigns to records.
5. In case, the Appellant is not satisfied/ convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi- 110066 within the time period as prescribed under the provision of RTI Act, 2005.


(Satish Chandra)
Joint Secretary & Legal Adviser
First Appellate Authority

To

1. Shri K.N.Dua, 1-B-71, NIT One, Faridabad- 121001(Haryana) **(by Speed Post)**
- ✓ 2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi- 110001
3. Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi- 110001
4. PPS to Law Secretary for information.


1.6

SO (IC)